

(b) whether Heads of the Schools or other members of the staff of the Schools are authorised to use the school buildings for residential purposes?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) Only one Head of a Government Higher Secondary School is residing in a part of the school building which has been officially allotted to him for residential purposes.

(b) No, sir, unless it is so allotted.

SCRAP-BASED FURNACES AND FOUNDRIES

119. SHRI V. M. CHORDIA: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) the number of scrap-based furnaces and foundries currently in active operation together with their total installed capacity;

(b) the number of scrap-based furnaces and foundries newly licensed for installation together with their total capacity; and

(c) the total number of scrap-based furnaces and foundries expected to be in production at the end of the Third Five Year Plan period together with their total installed capacity?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM):

Steel Foundries—

No.	Capacity
(a) 17 . . .	58,850 tonnes
(b) 67 . . .	278,800 tonnes
(c) 33 . . .	112,000 tonnes

Scrap-based Furnaces—

No.	Capacity
(a) 12 . . .	128,800 tonnes
(b) 40 . . .	690,120 tonnes
	818,920 tonnes

APPARATUS FABRICATED BY THE N.P.L. FOR DELHI UNIVERSITY

120. SHRI M. P. BHARGAVA: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 17 in the Rajya Sabha on the 13th August, 1963 and state:

(a) the cost of the apparatus fabricated by the National Physical Laboratory for the Delhi University;

(b) whether the apparatus has been installed in the new laboratory of the Delhi University; and

(c) whether the apparatus is in use now?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) Rs. 3832.57.

(b) and (c) Not yet, Sir, as the laboratory building is not yet ready.

ड्राफ्ट मॉडल लाइब्रेरी एक्ट

१२१. श्री भगवत नारायण भार्गव : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि ड्राफ्ट मॉडल लाइब्रेरी एक्ट बनाने के लिये जो कमेटी स्थापित की गई थी उसने सरकार को अपना प्रतिवेदन कब प्रस्तुत किया और उस विषय पर विधेयक संसद् के समक्ष कब तक प्रस्तुत किया जायेगा ?

†[DRAFT MODEL LIBRARY ACT

121. SHRI B. N. BHARGAVA: Will the Minister of EDUCATION be pleased to state the date on which the Committee, which was constituted to prepare the Draft Model Library Act, submitted its report to Government and by what time a Bill on the subject is likely to be brought before the Parliament?]

†[] English translation.

पेट्रोल तथा रसायन मंत्री (श्री हुमायून कबिर) : समिति ने अपनी रिपोर्ट ७ दिसम्बर, १९६१ को प्रस्तुत की। विभिन्न मंत्रालय की सलाह लेने के बाद बिल सभी राज्य सरकारों और संघीय क्षेत्रों को उनकी राय के लिए फरवरी १९६३ में भेजा गया था। अभी तक केवल पांच राज्य सरकारों और आठ संघीय क्षेत्रों ने अपनी राय भेजी है। सभी राज्य सरकारों और संघीय क्षेत्रों से उन ही राय आने पर ही बिल को संसद के सम्मुख प्रस्तुत करने के प्रश्न पर विचार किया जाएगा।

†[THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): The Committee submitted its report on the 7th December, 1961. After consultation with the Ministry of Law, the Bill was circulated to the State Governments/Union Territories for their opinion in February, 1963. So far only 5 State Governments and 8 Union Territories have sent their comments. The question of bringing the Bill before the Parliament will be considered when the comments from all the State Governments/Union Territories have been received.]

विद्यापीठों की स्थापना

१२२. श्री भगवत नारायण भागवत : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि क्या सरकार का विचार तृतीय पंचवर्षीय योजना काल में मैसूर राज्य विद्यापीठों जैसी संस्थाओं अन्य राज्यों में भी स्थापित करने का है ?

†[ESTABLISHMENT OF VIDYAPEETHS

122. SHRI B. N. BHARGAVA: Will the Minister of EDUCATION be pleased to state whether Government propose to set up institutions like the Mysore

State Vidyapeeths in other States also during the Third Five Year Plan period?]

पेट्रोल तथा रसायन मंत्री (श्री हुमायून कबिर) : जी नहीं।

†[THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN-KABIR): No, Sir.]

उत्तर प्रदेश को स्मारकों के लिये अनुदान

१२३. श्री भगवत नारायण भागवत : क्या वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्री यह बताने की कृपा करेंगे कि सरकार ने गत वर्ष तथा चालू वर्ष में किन-किन स्मारकों के संरक्षण के लिये कितना कितना अनुदान उत्तर प्रदेश को दिया ?

†[GRANTS FOR MONUMENTS TO U.P.

123. SHRI B. N. BHARGAVA: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state the amount of grants given by Government to the State of Uttar Pradesh for the maintenance of monuments during the preceding year and the current year together with the names of the monuments for which these were given?]

शिक्षा मंत्रालय में उपमंत्री (डा० मनमोहन दास) : उत्तर प्रदेश सरकार को १९६२-६३ और १९६३-६४ में कोई अनुदान नहीं दिया गया।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (DR. MONO MOHAN DAS): No grant was given to the Government of Uttar Pradesh during 1962-63 and 1963-64.]

वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्रालय द्वारा निकाले गये प्रकाशन

१२४. श्री भगवत नारायण भागवत : क्या वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्री यह बताने की कृपा करेंगे कि गत-